

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2154**  
TO BE ANSWERED ON 01.01.2018  
**MISUSE OF FUNDS IN STATES**

†2154. SHRI HARISHCHANDRA CHAVAN:  
SHRI VIJAY KUMAR HANSDAK

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any complaint has been received by the Government regarding misuse of funds in States as part of the review process of the programmes of the Union Government; and
- (b) if so, the details thereof, State/UT-wise and the details of the action taken thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): As per information available in the Ministry, no complaint has been received regarding misuse of funds in the States as a part of review process of the programmes of the Ministry of Tribal Affairs.

(b): Does not arise, in view of part (a) above.

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